

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.06.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 91 of 2019	M. Chandra Sekhar Rao & Ors. Vs. MPR Refractories Ltd.& Ors.	Dhruv Gupta	Anshuman Sharma- (R1, R2& R5)

For Directions

2.	Comp. App. (AT) (Ins) No. 832 of 2020 Part Heard	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhuri and Ors. With	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
3.	Comp. App. (AT) (Ins) No. 846 of 2020 Part Heard	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2

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Registrar**